

**GOVERNMENT OF INDIA**  
**MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**RAJYA SABHA**  
**QUESTION NO 04.12.2009**  
**ANSWERED ON**  
**BOGUS CASTE CERTIFICATE CASES IN FCI .**

1726

Shri Praveen Rashtrapal

Will the Minister of COAL/COAL CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) the total number of bogus caste certificate cases in FCI as on 31 March, 2009, State-wise and cadre-wise;
- (b) the details of pending cases and reasons for delay; and
- (c) the action taken against the officers who have failed to verify caste certificate at the time of recruitment?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a):As verified by State Governments the total number of bogus caste certificate cases, State-wise and  
Category-wise in the FCI as on 31.03.2009, was as under:-

State  
Category

I  
II  
III  
IV  
Total

Kerala

1  
2  
3  
0  
6

Tamil Nadu

1  
0  
5  
3  
9

Andhra Pradesh 1

5  
8  
1  
15

Maharashtra

0  
0  
5  
0  
5

Uttar Pradesh

0  
0  
1  
0  
1

Grand Total            3

7  
22  
4  
36

(b): Following number of cases have been referred to State Governments for verification:

State  
Category

I  
II  
III  
IV  
Total

Tamilnadu

3  
1  
4  
5  
13

Andhra Pradesh

-  
-  
-  
2  
2

Karnataka

-  
-  
3  
-  
3

Maharashtra

-  
1  
34  
8  
43

Gujarat

-

-  
21  
13  
34

Madhya Pradesh

-  
-  
-  
1  
1

Chhattisgarh

-  
-  
9  
8  
17

Grand Total

3  
2  
71  
37  
113

Verification of caste certificates is within the purview of the State Governments.

(c):Stringent measures are taken by FCI to ensure strict compliance with instructions for verification of Caste Certificates at the time of recruitment. There is no complaint against any officer of FCI for failing to verify the Caste Certificates at the time of recruitment, as caste certificates are issued by State Governments.